

SCHEDULE I**FORM A****PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India

(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NETPAY SOLUTIONS PRIVATE LIMITED

1.	Name of the Corporate Person	NETPAY SOLUTIONS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	03/05/2012
3.	Authority under which Corporate Person is incorporated/registered	Registrar of Companies, Mumbai.
4.	Corporate Identity Number/Limited Liability Identity Number of corporate person	U72300MH2012PTC230599
5.	Address of the registered office and principal office (if any) of Corporate Person	Registered Office Address: 188, 2nd Floor, Raghuleela Mega Mall, Boraspada Road, Off SV Road, Kandivali West, Mumbai -400067 IN
6.	Liquidation Commencement date of Corporate Person	31st August, 2021
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Mr. Manish Shah IBBI/PA-001/IP-P00094/2017-18/10194 Address :- A/502, Krishna Palace, Thakur Complex, Kandivali (East), Mumbai- 400101. Email Id :- mdshah0211@gmail.com Cell :- +919821071894
8.	Last date for submission of claims	Within 30 days from the Liquidation Commencement date i.e. 29th September 2021

Notice is hereby given that the **Netpay Solutions Private Limited** has commenced voluntary liquidation on 31st August, 2021.

The stakeholders of **Netpay Solutions Private Limited** are hereby called upon to submit a proof of their claims, on or before **29th September, 2021**, to the liquidator at the address mentioned against item 7.

The Financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Manish Shah
Liquidator for **Netpay Solutions Private Limited**



Date: September 03, 2021

Place: Mumbai